

(a) whether the Government have decided to double its import of oil from the United Arab Emirates (UAE) in 1993-94; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT SATISH KUMAR SHARMA): (a) and (b). As against an import of 1 MMT of crude under term contract during 1992-93 an import of 2 MMT of crude under term contract for 1993-94 has been entered into with Abu Dhabi National Oil Company (ADNOC)

Advertisement on tobacco products

1725. PROF UMMAREDDY VENKATESWARLU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government of Andhra Pradesh has submitted a proposal to curb the advertisements on tobacco product;

(b) if so, the details thereof; and

(c) the decision taken by the Union Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) No, Sir.

(b) and (c). Do not arise.

Dental Unit in RML, Hospital, Delhi

1726. SHRI HARI KISHORE SINGH:
SHRI RAM VILAS PASWAN:
SHRIMATI GIRIJA DEVI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether several medical equipments in dental unit of Ram Manohar. Lohia Hospital, Delhi have become obsolete and the dental unit funded by W.H.O. is yet to start its operation;

(b) if so, whether the Government have made any inquiry into the functioning of the dental unit;

(c) if so, the outcome thereof; and

(d) the remedial measures taken to improve facilities for dental patients?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) In the Dental Department of Dr. R.M.L. Hospital, eight dental units are in working condition and one acquired through who is in the process of installation. Three units are in the process of condemnation.

(b) to (d). Government have not conducted any enquiry into the functioning of Dental Department of Dr. R.M.L. Hospital. However on the basis of enquiry made by the Hospital authorities, it was found that Dental Department is functioning satisfactorily.

[Translation]

Punjab Migrants

1727. SHRI RAJESH KUMAR:
SHRI SANT RAM SINGLA:
SHRIMATI SHEELA
GAUTAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some migrants from Punjab settled in Delhi and adjoining areas are unwilling to return to Punjab;

(b) if so, the details thereof and the

reasons therefore;

so far.

(c) whether the Government of Punjab has requested the Union Government to expedite the return of such migrants to Punjab;

(d) if so, the details thereof; and

(e) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b). According to available information 3436 families of Punjab migrants are still residing in Delhi due to a variety of reasons.

(c) to (e). Several steps have been taken by the State Government to facilitate and ensure return of such migrants. An ex-grant of Rs.2,000/- to cover initial expense, Rs.5,000/- per family as transport allowance and Rs.300 p.m. as rental allowance was provided. Bank loan facility under the priority sector scheme upto Rs.25,000 without security was provided. The children of migrants are eligible for free education and allotment of LIG Houses/residential plots/commercial sites on reserve price. They also issued Yellow Cards for grant of concessions. Permits are also granted to them for plying minibuses and allotment of fair price shops. As a result, 717 families of Punjab migrants have returned to the State

Security Personnel Killed and Encounters

1728. SHRI PRABHU DAYAL
KATHERIA:
SHRI GAYA PRASAD KOR.
DR. CHATTRAPAL SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Central security personnel killed and injured in encounters with infiltrators during 1990, 1991, 1992 and 1993 so far;

(b) the number of infiltrators killed in encounters with security personnel;

(c) the total amount sanctioned for providing assistance to the families of the deceased security personnel; and

(d) the number of dependents of the deceased security personnel who have adjusted in Government jobs?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) The number of Central para Military Forces personnel killed and injured in encounters with infiltrators in as under:-

Year	Killed	Injured
1990	46	78
1991	23	68
1992	52	44
1993(so far)	15	10